

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:5259  
ANSWERED ON:28.04.2010  
NOTIFICATION OF BUFFER AREAS  
Siddeswara Shri Gowdar Mallikarjunappa

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Union Government has received proposals from the Karnataka Government for identification and notification of buffer and peripheral areas around Core of various tiger reserves including Bhadra Tiger Reserve, Dandeli-Anshi Tiger Reserve and Bandipur Tiger Reserve;
- (b) if so, whether the Union Government has considered the proposals;
- (c) if so, the present status of the proposals; and
- (d) the time by which a final decision in this regard is likely to be taken?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a), (b), (c) & (d) Proposals, complete in accordance with the provisions of the Wildlife (Protection) Act, 1972, were received from the State for Dandeli-Anshi and Bandipur Tiger Reserves. The National Tiger Conservation Authority has accorded "in-principle" approval to the State for their notification.